

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 162 of 2013

Dated : 7th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. Aditya Madan
Mr. S.K. Jain,
Mr. A.K. Arya (Reps.) for R-2**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **12.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt